

**Annexure – A**

**Message IFN 515:**

<b>Mandatory Block A (General Information)</b>					
<b>Status</b>	<b>Field</b>	<b>Field Name</b>	<b>Content and Options</b>	<b>Remarks</b>	<b>Rules</b>
M	16R		GENL	Start of block	
M	20C	Reference	:4!c//16x	Type of CN, Exchange number and CN No.	Format: (Qualifier)/ /(References) Qualifier: "SEME" (4 Uppercase Characters) References: (Contract Type/ Exchange No. / Contract Number) Contract Type: A or B (1 Character Set) Exchange number (2 digits – e.g. Calcutta Stock Exchange will be 03 ) Contract Number: xxxxxxxxxxx (13Characters) The reference should not start or end with slash '/' and must not contain two consecutive slashes '//'. Function: "NEWM"
M	23G		4!c	To indicate new message or cancellation of a previous message	Format: (Function) Function: "NEWM"
O	98A	Date	:4!c//8!n	Preparation Date	Format: (Qualifier)/(Date) Qualifier: "PREP" (4 Uppercase Characters) Date: YYYYMMDD (8 Digits)
M	22F	Indicator	:4!c//4!c	<b><i>Dummy (taken since mandatory)</i></b>	Format: (Qualifier)/(Indicator) Qualifier: " TRTR" (4 Uppercase Characters) Indicator: "TRAD" (4 Uppercase Characters)
<b>Mandatory Subsequence A1 Linkages</b>					

M	16R		LINK	Start of block	
M	20C		:4!c//16x	To indicate the cancelled contract note (CANC). In case of NEWM, the field should contain "DUMMY"	Format: (Qualifier) //(Reference) Qualifier: " PREV" (4 Uppercase Characters) Reference: The reference no. as given in field SEME of the earlier contract note that is being cancelled. (16 Characters) [In case of NEWM, the field should contain "DUMMY"]
M	16S		LINK	End of Block	
<b>End of Mandatory Subsequence A1 Linkages</b>					
M	16S		GENL	End of block	
<b>Mandatory Block C (Confirmation details)</b>					
M	16R		CONFDET	Start of block	
M	98A	Trade Date	:4!c//8!n	To give details of the trade date.	Format: (Qualifier)/(Date) Qualifier: "TRAD" (4 Uppercase Characters) Date: "YYYYMMDD" (8 Digits)
M	98A	Settlement Date	:4!c//8!n	To give details of the settlement date.	Format: (Qualifier) / (Date) Qualifier: "SETT" (4 Uppercase Characters) Date: "YYYYMMDD" (8 Digits)
M	90B	Price	:4!c//4!c/3!a15d	To indicate the trade rate	Format: (Qualifier)/ /(Amount Type Code)/ (Currency Code) (Price) Qualifier: "DEAL" (4 Uppercase Characters) Amount Type Code: "ACTU" (4 Uppercase Characters) Currency Code: "INR" (3 Uppercase Alphabets) Price: Upto 15 digits (including decimal places and

					decimal sign) comma has to be used as decimal sign and is mandatory. Integer part of amount must contain atleast one digit.
O	92A	Price	:4!c//[N]15 d	To indicate brokerage rate per share	Format: (Qualifier)/ /(Amount Type Code)/ (Currency Code) (Price) Qualifier: "CORA" (4 Uppercase Characters) Sign (-/+) Price: Upto 15 digits (including decimal places and decimal sign) comma has to be used as decimal sign and is mandatory. Integer part of amount must contain atleast one digit.
M	94B	Place	:4!c//4!c/30 x	To identify the exchange	Format:(Qualifier)/ /(Place Code)/(MAPIN code / Narrative) Qualifier: "TRAD" (4 Uppercase Characters) Place Code: "EXCH" (4 Uppercase Characters)
M	22H	Indicator	:4!c//4!c	To indicate whether the trade is Buy [BUYI] / Sell [SELL]	Format: (Qualifier)//(Indicator) Qualifier: "BUSE" (4 Uppercase Characters) Indicator: "BUYI" or "SELL" (4 Uppercase Characters)
M	22H	Indicator	:4!c//4!c	To indicate where the trades is against payment [APMT] or free of payment [FREE]	Format: (Qualifier) //(Indicator) Qualifier: "PAYM" (4 Uppercase Characters) Indicator: "FREE" for clearing house trades or "APMT" for DVP trades(4 Uppercase Characters)
<b>Mandatory Sub Block C1 (Confirmation Parties)</b>					

M	16R		CONFPR Y	Start of block	
M	95Q	Party	:4!c//4*35x	To give details of the client as mentioned on the contract note.	Format: (Qualifier) //(SEBI Regn No.) Subsequent to SEBI's mandating, Map In will be used for the same.
					Qualifier: "INVE" (4 Uppercase Characters)
O	97A	Account	:4!c//35x	To identify the safekeeping account. All clients need to obtain a code as specified in the circular	Format: (Qualifier) //(Code as specified in the circular)
					Qualifier: "SAFE" (4 Upper Characters) Code as specified in the circular (35 characters)
M	16S		CONFPR Y	End of block	
<b>End of Mandatory Subsequence C1 (Confirmation Parties)</b>					
M	36B	Quantity of Financial Instrument	:4!c//4!c/15d	To define the trade quantity	Format: (Qualifier)//(Quantity Type Code) //(Quantity)Qualifier: "CONF" (4 Uppercase Characters)Quantity Type Code: "UNIT" (4 Uppercase Characters)Quantity: upto 15 digits (including decimal places and decimal sign) comma has to be used as decimal sign and is mandatory. Integer part of amount must contain atleast one digit.

M	35B	Identification of Security	[ISIN!e12!c] [4*35x]	To identify the ISIN of the Scrip and company name.	Format: (Identification of Security)(Description of Security)Identification of Security: "ISIN" which will always be present. (ISIN of the security). Additionally, the first line (35 characters) of the description may be used if required and may contain the scrip code (4 lines of 35 Characters) . The contract descriptor shall be provided in the first line of 35 characters
M	70E	Narrative	:4!c//10*35x	To identify Segment Type i.e. Rolling (DR) or Inter Fill (DI) or Auction Rolling (AR) or Trade to Trade (TT) or Others (OT) /Settlement Number	Format: (Qualifier) //(Narrative) Qualifier: "TPRO" (4 Upper Characters) Narrative: Line 1: "DR" or "DI" or "AR" or "TT" or "OT"/ Settlement Number as mentioned on Stock Exchange system (35 Character Sets)
O	98C	Date/Time	:4!c//8!n6!n	To Identify order time	Format: (Qualifier) //(Date)/(Time) Qualifier: "PROC" (4 Upper Characters) Date: YYYYMMDD Time : HHMMSS
M	16S		CONFDET	End of block	
<b>End of Sequence C (Confirmation Details)</b>					
<b>Mandatory Sequence D (Settlement Details)</b>					
M	16R		SETDET	Start of block	
M	22F	Indicator	:4!c//4!c	Dummy (since mandatory)	Format: (Qualifier) //(Indicator) Qualifier: "SETR" (4 Upper Characters) Indicator: "TRAD" (4 Upper Characters)

<b>Mandatory Subsequence D1 (Settlement Parties)</b>					
M	16R		SETPRTY	Start of block	
M	95P	Party	:4!c//4!a2!a2!c[3!c]	Indicates the contracting broker Broker BIC code is used	shall not be used
<b>In case the BIC code doesn't exist</b>					
	95Q	Party	:4!c//4*35x	Indicates the Broker	Format: (Qualifier)//(SEBI regn no. of broker) MAPIN will used on SEBI mandating the same Qualifier: "BUYR" in case of a Sale "SELL" in case of a Purchase Name:of the contracting broker
O	70C	Narrative	:4!c//4*35x	To provide additional broker contact details	Format: (Qualifier) //(Narrative) Qualifier: "PACO" (4 Uppercase Upper Characters) Narrative: Broker Exchange Broker code (140 Characters)
O	70E	Narrative	:4!c//10*35x	To provide for Declaration	Format: (Qualifier) //(Narrative) Qualifier: "DECL" (4 Uppercase Upper Characters) Narrative: Arbitration Clause(10 lines of 35 char each) Line 1:This contract is subject to Rules, Line 2:Byelaws and Regulations and Line 3:usages of (name of the exchange). In event Line4: of any claim (whether admitted or Line 5:not), difference or dispute arising Line 6:between you and me/us out of these Line 7:transactions, the matter shall be

					Line 8:referred to arbitration as provided Line 9:in the Rules, Byelaws and Line 10:Regulations of (name of the exchange). Line 11: Consolidated Stamp Duty paid
M	16S		SETPRTY	End of block	
M	16R		SETPRTY	Start of block	
M	95Q	Party	:4!c//4*35x	Indicates the Delivery Type. The name of the clearing corporation is to be used in case of a clearing house trade. In case of a hand delivery trade, the brokers name is to be used.	Format: (Qualifier)//( Name of Clearing House) Qualifier: "REAG" in case of a Sale "DEAG" in case of a Purchase - "BOISL" for BSE trades, or - "NSCCL" for NSE trades (For Clearing House Trades) and SEBI reg number of the broker (For Hand Delivery Trades)
M	16S		SETPRTY	End of block	
<b>End of Subsequence D1 (Settlement Parties)</b>					
<b>Mandatory Subsequence D3 (Amounts)</b>					
M	16R		AMT	Start of block	

M	19A	Amount	:4!c//3!a15 d	To identify the Deal Amount	Format: (Qualifier) //(Currency Code) (Amount) For: Deal Amount Qualifier: "DEAL" (4 Upper case Characters) Narrative: "INR" (3 Upper Letters) Amount: upto 15 digits (including decimal places and decimal sign) comma has to be used as decimal sign and is mandatory. Integer part of amount must contain atleast one digit. Deal amount = trade quantity * trade rate
M	16S		AMT	End of block	
M	16R		AMT	Start of block	
M	19A	Amount	:4!c//3!a15 d	To identify the brokerage	For Brokerage: Qualifier: "EXEC" (4 Upper case Characters) Narrative: "INR" (3 Upper Letters) Amount: upto 15 digits (including decimal places and decimal sign) comma has to be used as decimal sign and is mandatory. Integer part of amount must contain atleast one digit.
M	16S		AMT	End of block	
M	16R		AMT	Start of block	
M	19A	Amount	:4!c//3!a15 d	To identify the service tax	For Service Tax: Qualifier: "TRAX" (4 Upper case Characters) Narrative: "INR" (3 Upper Letters) Amount: upto 15 digits (including decimal places and decimal sign) comma has to be used as decimal sign and

					is mandatory. Integer part of amount must contain atleast one digit.
M	16S		AMT	End of block	
M	16R		AMT	Start of block	
M	19A	Amount	:4!c//3!a11 d	To identify the Securities Transaction Tax amount	For Securities Transaction Tax Amount Qualifier: "COUN" (4 Upper case Characters) Narrative: "INR" (3 Upper Letters) Amount: upto 10 digits (excluding decimal sign) comma has to be used as decimal sign and is mandatory. Integer part of amount must contain atleast one digit.
M	16S		AMT	End of block	
M	16R		AMT	Start of block	
M	19A	Amount	:4!c//3!a15 d	To identify the settlement amount	For Settlement Amount Qualifier: "SETT" (4 Upper case Characters) Narrative: "INR" (3 Upper Letters) Amount: upto 15 digits (including decimal places and decimal sign) comma has to be used as decimal sign and is mandatory. Integer part of amount must contain atleast one digit.
M	16S		AMT	End of block	
<b>End of Mandatory Subsequence D3 (Amounts)</b>					

M	16S		SETDET	End of block	
<b>End of Sequence D Settlement Details</b>					
<b>Optional Sequence E (Other Parties)</b>					
M	16R		OTHRPRT Y	Start of block	
M	95Q	Party	:4!c//4*35x	Dummy (since mandatory)	Format: (Qualifier) //(Narrative) Qualifier: "EXCH" ( 4 Upper case Characters) Narrative: "ORDER DETAILS"
O	70D	Party	:4!c//6*35x	To identify the trade Ref. Number. The same field can be repeated multiple times to identify different order numbers	Format: (Qualifier) //(Narrative) Qualifier: "PART" ( 4 Upper case Characters) Narrative: Trade Ref. No (15Digits) Trade Ref. Qty (15 Digits) Trade Ref. Rate (15 Digits comma at appropriate place) Date: YYYYMMDD HHMMSS (15 Character Sets)
O	20C	Reference	:4!c//16x	To identify the Order number	Format: (Qualifier) //(Reference) Qualifier: "PROC" (4 Character) Reference : Order number (16 Character Sets)
M	16S		OTHRPRT Y	End of block	
<b>End of Sequence E Other Parties</b>					

Message IFN 598 :

<b>Format Sequence</b>					
<b>Status</b>	<b>Tag</b>	<b>Generic Field Name</b>	<b>Content/Options</b>	<b>Purpose</b>	<b>Rules</b>
<b>Mandatory Sequence A General Information</b>					
M	16R		GENL	Start of Block	
M	20C	Reference	:4!c//16x	Sender's Reference	Format: (Qualifier)//(Reference number)Qualifier: "SEME" Reference Number: 16 Characters (Alphanumeric) The reference should not start or end with slash '/' and must not contain two consecutive slashes '//'. 
M	12	Sub-message type	3!n	To identify sub-message type	Value = 548
M	23G		4!c	To convey that this message is meant to indicate a transaction status [INST]	Format: (Qualifier)Qualifier: "INST"
O	98A	Date/Time	:4!c//8!n	Preparation Date	Format: (Qualifier) //(Date)Qualifier: "PREP" (4 Characters) Date: YYYYMMDD (8 number)
<b>Mandatory Subsequence A1 Linka</b>					

<b>ges</b>					
M	16 R		LINK	Start of Block	
O	13 A	Link Message Indicator	:4c//3d	To indicate the corresponding message type received from client. Though this tag is optional, the tag should be made mandatory requirement for Indian Market. Value = 515	Will contain the corresponding message type of client received from client. Should be 515
M	20 C	Reference	:4!c//16 x	To indicate the reference number of the related contract note.	Format: (Qualifier)//(Reference) Qualifier: "RELA" (4 Uppercase Characters) Reference: The reference no. as given in field SEME of the contract note that is being updated. (16 Characters)
M	16 S		LINK	End of Block	
<b>End of Subsequence A1 Linkages</b>					
<b>Mandatory Subsequence A2 Status</b>					
M	16 R		STAT	Start of Block	
M	25 D	Status	:4!c//4! c	To display the status of the contract note (vis a vis Trade Instruction received from client)	Format:(Qualifier)//(Status Code)

				Within the scope of this module, the status updates of matched / unmatched contract notes are being defined.	The possible options are MTCH//MACH: The contract note matches with the trade instruction received from client MTCH//NMAT: The contract note has not been matched
<b>Optional Subsequence A2a Reason</b>					
M	16 R		REAS	Start of Block	
M	24 B	Reason.  This block is optional and can be omitted in case the status codes is match.	:4!c//4! c	To display the reason for the status of the contract note [in case the contract note is not matched].	Format:(Qualifier)//(Reason Code) CADE - Disagreement Repurchase Call Delay The instruction has not been matched because the repurchase call delay does not match. CLAT - Counterparty too late for Matching The instruction has not been matched. Counterparty's instruction was too late for matching. CMIS- Matching Instruction Not Found The instruction has not been matched; the matching instruction from your counterparty could not be found. CPCA- Counterparty Cancelled Instruction Your instruction is unmatched. Your counterparty has cancelled their instruction. DDAT- Disagreement Settlement Date The instruction has not been matched; the counterparty disagrees with the settlement date/time. DDEA- Disagreement Deal

					<p>Price The deal price does not match.</p> <p>DELN- Disagreement Direction of Trade The instruction has not been matched; the counterparty expects a delivery from you, not a receipt, or vice versa.</p> <p>DEPT- Disagreement Place of Settlement The instruction has not been matched; the counterparty disagrees with the place of settlement.</p> <p>DMON- Disagreement Settlement Amount The instruction has not been matched; the counterparty disagrees with the settlement amount.</p> <p>DQUA- Disagreement Quantity The instruction has not been matched; the counterparty disagrees with the quantity of securities.</p> <p>DSEC- Disagreement Security The instruction has not been matched; the counterparty disagrees with the security/issue (i.e. ISIN differs, Financial Instrument Attributes differs...).</p> <p>DTRA- Not Recognised The instruction has not been matched; the counterparty has been contacted or has contacted us. Counterparty does not recognise the transaction.</p> <p>DTRD- Disagreement Trade Date The instruction has not been matched; the counterparty disagrees with the trade date.</p> <p>FORF- Disagreement Forfeit Repurchase Amount</p>
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					<p>The forfeit repurchase amount does not match.</p> <p>FRAP- Disagreement Payment Code The instruction is unmatched because the wrong instruction was sent; your instruction is free, counterparty is against payment or vice versa.</p> <p>ICAG- Incorrect Agent The instruction has not been matched; incorrect delivering or receiving agent. (counterparty is incorrect).</p> <p>ICUS- Disagreement receiving or delivering custodian The instruction has not been matched; incorrect delivering or receiving custodian.</p> <p>IEXE- Incorrect Buyer or Seller The instruction has not been matched; incorrect buyer (receiver) or seller (deliverer).</p> <p>IIND- Disagreement common reference The instruction has not been matched; the counterparty disagrees with the common reference (for markets where a common reference is used as a matching criterion).</p> <p>LATE- Your Instruction Too Late for Matching The instruction has not been matched. Your instruction was too late for matching.</p> <p>NARR- Narrative Other (see narrative reason).</p> <p>NCRR- Disagreement Currency Settlement Amount The instruction has not been matched; the counterparty disagrees with the currency of the settlement amount.</p> <p>NMAS- No Matching Started The instruction has not been</p>
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					<p>matched; the matching process did not yet start.</p> <p>PHYS- Disagreement Physical settlement The instruction has not been matched. The counterparty is for physical settlement, your instruction is not, or vice versa.</p> <p>PLCE- Disagreement Place of Trade Place of trade does not match.</p> <p>PODU- Possible Duplicate Instruction The instruction has not been matched. It is a possible duplicate instruction.</p> <p>REGD- Disagreement Registration Details The instruction has not been matched; there are discrepancies in the registrations details linked to the transaction.</p> <p>REPA- Disagreement Repurchase Amount Repurchase amount does not match.</p> <p>REPO- Disagreement Repurchase Rate Repurchase rate does not match.</p> <p>REPP- Disagreement Repurchase Premium Amount Repurchase premium amount does not match.</p> <p>RERT- Disagreement Repurchase Rate Type Repurchase rate type does not match.</p> <p>RSPR- Disagreement Repurchase Spread Rate Repurchase spread rate does not match.</p> <p>RTGS- Disagreement RTGS System The instruction has not been</p>
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					<p>matched. The counterparty is for RTGS settlement system, you are for non-RTGS, or vice versa.</p> <p>SAFE- Disagreement Safekeeping Account The safekeeping account used as matching criteria on the market concerned (buyer/seller's account, direct client's account at the receiving/delivering agent, receiving or delivering agent's account at the CSD) does not match.</p> <p>SETR - Disagreement Settlement Transaction Settlement transaction type does not match (relates to the settlement transaction type codes available for sequence E field 22F, qualifier SETR).</p> <p>TERM - Disagreement Closing date/time Closing date/time does not match.</p> <p>VASU - Disagreement Variable Rate Support Variable rate support does not match (repo).</p> <p><b>DMKT - Disagreement in market type</b></p> <p><b>SLMT - Security under RBI Limits</b></p>
O	70 D	Narrative	:4!c//6* 35x	Reason Narrative (for un-matched transactions)	Format:(Qualifier)(Narrative)Qualifier: "REAS" Narrative: 6 lines of 35 characters each
				[This is mandatory in case the reason code in 24B is NARR]	
M	16		REAS	End of Block	

	S				
<b>End of Subsequence A2a Reason</b>					
M	16 S		STAT	End of Block	
<b>End of Subsequence A2 Status</b>					
M	16 S		GENL	End of Block	
<b>End of Sequence A General Information</b>					
<b>Optional Sequence B Settlement Transaction Details</b>					
M	16 R		SETTR AN	Start of Block	<i>Note: This sequence is to be used only in case of the contract being against payment.</i>
M	35 B	Security	[ISIN! e12!c] [4*35x]	Identification of the Financial Instrument	Format: (Identification of Security)(Description of Security)Identification of Security: "ISIN" which will always be present. (ISIN of the security). Additionally, the first line (35 characters) of the description may be used if required and may contain the scrip code (4 lines of 35 Characters) . The contract descriptor shall be provided in the first line of 35 characters.
M	36 B	Quantity of Financial Instrument	:4!c//4! c/15d	Quantity of Financial Instrument to be Settled	Format: (Qualifier)/(Quantity Type Code) /(Quantity) Qualifier: "SETT" (4 Uppercase Characters) Quantity Type Code: "UNIT" or "FAMT" (4 Uppercase Characters) Quantity: 15 digits (including decimal comma) FAMT indicates Quantity into Face Value.

O	19 A	Amount	:4!c//3! a15d	To indicate the settlement amount as was displayed in the contract note	Format: (Qualifier) //(Currency Code) (Amount) Qualifier: "SETT" (4 Upper case Characters) Narrative: "INR" (3 Upper Letters) Amount: 15 digits (including decimal comma)
M	97 A	Account	:4!c//35 x	To indicate the custodian participant code that will be displayed in the contract note	Format: (Qualifier) //(Custodian Participant Code) Qualifier: "SAFE" (4 Upper Characters) Custodian Participant Code: (35 Characters)
M	22 F	Dummy Indicator	:4!c//4! c	Dummy (since mandatory according to ISO)	Format: (Qualifier) //(Indicator) Qualifier: "SETR" (4 Upper Characters) Indicator: "TRAD" (4 Upper Characters)
M	22 H	Receive/Deliver Indicator	:4!c//4! c	To indicate is the trade was a buy or a sell	Format: (Qualifier) //(Indicator) Qualifier: "REDE" (4 Upper Characters) Indicator: "DELI" for a sale (4 Upper Characters) Or "RECE" for a purchase (4 Upper Characters)
M	22 H	Payment Indicator	:4!c//4! c	To indicate if the trade was free of payment or against payment	Format: (Qualifier) //(Indicator) Qualifier: "PAYM" (4 Upper Characters) Indicator: "APMT" for DVP Trades for against payment (4 Upper Characters) Or "FREE" for Clearing House trades (4 Upper Characters)
M	98 A	Settlement Date	:4!c//8! n	To give details of the settlement date. (as is given in the incoming MT515 – Contract Note)	Format: (Qualifier)/(Date) Qualifier: "SETT" (4 Uppercase Characters) Date: "YYYYMMDD" (8 Digits)
<b>Mandatory Subsequence B1 (Settlement Parties)*</b>					
M	16 R		SETP RTY	Start of block	

M	95 Q	Party	:4!c//4* 35x	Indicates the SEBI Reg. No. / MAP-IN id of contracting broker. This tag should contain the same information as was uploaded in the corresponding contract note message.	Format: (Qualifier)//SEBI Reg. No. / MAP-IN id of contracting broker)  Qualifier: "BUYR" in case of a Sale "SELL" in case of a Purchase
M	16 S		SETP RTY	End of block	
Mandatory Subsequence B1 (Settlement Parties)*					
M	16 R		SETP RTY	Start of block	
M	95 Q	Party	:4!c//4* 35x	Indicates the party with whom trade has to be settled. SEBI reg. Number / MAP-IN id of broker / custodian / seller / clearing house  This tag should contain the same information as was uploaded in the corresponding contract note message	Format: (Qualifier)//( SEBI reg. No. / MAP-IN of settling party)  Qualifier: "REAG" in case of a Sale "DEAG" in case of a Purchase
M	16 S		SETP RTY	End of block	
M	16		SETTR	End of Block	

	S		AN		